

OFFICE OF THE PRINCIPAL DISTRICT & SESSION JUDGE,
SOUTH-EAST DISTRICT, SAKET COURTS COMPLEX, NEW DELHI

ORDER

Since Sh. Arul Verma, Special Judge, ASJ-04/Special Judge NDPS, is on leave today and his link Judicial Officers are also on leave, therefore, **Sh. Dhirender Rana, ASJ (FTC)-02**, South-East District, Saket Courts Complex, New Delhi, is hereby authorized u/s 10 (3) of the Criminal Procedure Code 1973 to dispose of the bail/urgent applications pertaining to Amar Colony, Sarita Vihar, and Badarpur, Police Stations of South-East District for today i.e. 31.03.2023.

Shalinder
(Shalinder Kaur)

Principal District & Sessions Judge (SE)
Saket Court Complex, New Delhi

No. Judl./Bail Power/F.46/SE/Saket/2023/ 8449-8458 Dated, New Delhi: 31/3/23

Copy forwarded for information & necessary action to:

1. The Officers concerned.
2. The A.O. (Judl.), Filing Section & Admn. Branch, South East District, Saket Courts Complex, New Delhi.
3. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
4. The Public Prosecutor, Tis Hazari, Delhi.
5. Chief/In-Charge Prosecutor, Saket Courts, New Delhi.
6. The Reader to Principal District & Sessions Judge, South East District, Saket Courts Complex, New Delhi.
7. The In-Charge Facilitation, Saket Courts Complex, New Delhi.
8. The In-Charge, Lock-up, Saket Courts Complex, New Delhi.
9. The Website Committee, English/Hindi, Tis Hazari Courts, Delhi.
10. The Secretary Bar Association, Saket Courts Complex, New Delhi.

Shalinder
Branch In-Charge/Judicial Branch (SE)
for Principal District & Sessions Judge (South-East)
Saket Courts Complex, New Delhi